

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 688
TO BE ANSWERED ON 02.12.2024**

Auction of Sarisatolli coal block and Trans Damodar block

688 SHRI SAKET GOKHALE:

Will the Minister of *COAL* be pleased to state:

State Government owned West Bengal Power Development Corporation (WBPDC) was disqualified from the bidding process for the Sarisatolli coal block and the Trans Damodar block, the reasons thereof?

ANSWER

**MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)**

Reply: In the first round of auction for captive coal mines launched on December 25, 2014, West Bengal Power Development Corporation Limited (WBPDC) submitted their bids for *Sarisatolli* and *Trans Damodar* coal blocks. It was observed that payment of additional levy, (As per CMSP Ordinance and CMSP Second ordinance), was pending on part of West Bengal Power Development Corporation Limited (WBPDC) and hence, they were not complying with the eligibility condition specified under Tender Document for participation in the bid. Accordingly, the bids submitted by WBPDC for both the blocks were rejected.
